

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 19 DEC 1986

Application No. 907/1986 (T) /86()

W.P. No 20270/82

Applicant

R. Gopala Bhav

To 1. Shri Munior Ahmed c/o,

2. Shri U. L. Narayana Rao, Advocate

SF1, 3rd Main Road

Sadashiva Nagar

Bangalore - 560082.

2. Shri N. Basavarajulu

Central Govt Staff Council

High Court buildings

Bangalore - 560001.

v/s Director of postal Services

Bangalore region

3. Director of postal Services

Bangalore Region

Office of the post Master General

Karnataka Circle

Bangalore - 560001

4. The post Master General

Karnataka Circle

Bangalore - 560001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN

APPLICATION NO. 907/1986 (T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 21.11.1986.

Encl : as above.

SECTION OFFICER
(JUDICIAL)

Balu*

[Signature]
23/12/86

[Signature]

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**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

A.No. 907/1986(T)

Order Sheet (contd)

Date

Office Notes

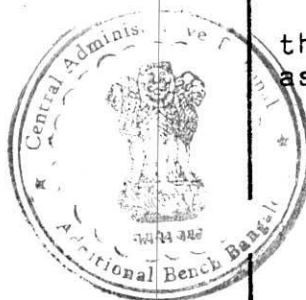
Orders of Tribunal

ORDER

This application was initially filed as a writ petition in the High Court of Karnataka which was subsequently transferred to this tribunal.

After the matter was heard for some time, Shri Munir Ahmed, learned counsel for the applicant, sought for permission to withdraw the application. Shri Basavaraju, learned counsel for the respondents, has no objection.

In view of the above, the application is dismissed as withdrawn.



Sd/-
Member (J)
21.11.1986

Sd/-
Member (A)(S)
21/11/86

[Signature]
SECTION OFFICER

CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE